

Centres for the Board's examination in Andaman and Nicobar Islands

1040. SHRI VISWANATHA MENON:
SHRI BIR CHANDRA DEB
BURMAN:
SHRIMATI RAJINDER
KAUR: SHRI AHMAD
HOSSAIN
MONDAL: SHRIMATI
PRATIMA BOSE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is fact that the students in the Andaman and Nicobar Islands have to walk a long distance to reach their centres for the Board's examination;

(b) whether it is proposed to open more examination centres for providing facilities to the students coming from far-flung areas of the islands and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-KATAKI): (a) Yes, Sir.

(b) Yes Sir.

(c) The proposal of the Andaman and Nicobar Administration for opening more examination centres next year at the following schools is under consideration of the Central Board of Secondary Education:

(i) Government Higher Secondary School, Wimberlygang.

(ii) Government Higher Secondary School, Swadesh Nagar.

Setting up of a unit manufacturing Telephonic equipment in Rajasthan

1041. SHRI KISHAN LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Rajasthan Government have approached the Cen-

tral Government for setting up of a unit manufacturing telephonic equipment in that State; and

(b) if so, what are the details thereof and the steps taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) The State Government had written to the Central Government listing some advantages in locating a Unit for manufacture of telephone equipment, microwave and other devices in Rajasthan. The State Government had stated that industrial land was available at concessional rates and they could consider even more relaxations in this behalf. This offer was duly considered by the Site Selection Committee that was appointed by the Government for selecting site for the location of an electro-mechanical common control switching factory to be set up by the ITI during the 6th plan period. The Committee has not recommended any site in Rajasthan to be suitable for the location of the switching equipment factory.

Approval of Lakshadweep Administration's Recruitment Rules for the High School Headmasters

1042. SHRI BHOLA PRASAD- Will the Minister OF EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the rules relating to the recruitment of headmasters of high schools, sent by the Lakshadweep Administration have not yet been approved by the Education Ministry;

(b) if so, when they were received and what are the reasons for the delay;

(c) whether Government are aware that, on account of non-approval of rules, no regular appointment of